

JUDICIAL ACADEMY, ASSAM, GUWAHATI

7, Bholanath Mandir Path, Dr. B.K.Kakati Road, Ulubari, Guwahati-7

NOTIFICATION

Dated Guwahati, the 5TH April, 2018

No. JAA.13/2017/ 12 ::::: This is for information of all concerned that as per Notification No. HC.VII-167(Pt-III)/2014/1955/A dated 4.4.2018, Hon'ble Gauhati High Court has been pleased to direct the Judicial Officers and selected Staff of Sub-ordinate Judiciary of all the districts of Assam to participate in the Joint Conference on the "Role of Drawing and Disbursing Officers of District Judiciary, Assam and Staff of Sub-ordinate Courts" and "Skill Development Programme for the Staff of Sub-ordinate Courts" as per Programme Schedule mentioned therein. The Judicial Academy, Assam will bear all expenses for smooth completion of aforesaid programmes in various districts.

All concerned host District & Sessions Judges are hereby informed that they may forward the Bills (in original) with a statement showing expenses in connection with organizing the aforesaid programmes in their respective district, to the Judicial Academy, Assam after certifying the same along with the Bank details of their respective district office so as to enable the Academy to send cheque or by depositing the amount for making necessary payment to the payee from their end.

Further, all the District and Sessions Judges of the host districts are also requested to provide working lunch and Tea and Snacks etc. to the participants as per schedule programme.

By order

Sd/-

(N. G. DAS)

**ADMINISTRATIVE OFFICER
JUDICIAL ACADEMY, ASSAM**

Memo No. JAA.13/2017/ 13-18

Dated Guwahati the 5th April, 2018.

Copy to :-

1. The LR- cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahatgi-6.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court.
3. The Registrar (Judicial), Gauhati High Court, Guwahati.
4. District & Sessions Judge, Bongaigaon/ Kokrajar/ Nagaon/ Cachar, SilChar /Darrang, Mongaldoi /Dibrugarh /Jorhat / Lakhimpur for information and necessary action.

5. *Shri P. Das, Judge, Designated Court-cum-Faculty, Judicial Academy, Assam*

6. *Shri C. Chaturvedy, Research Officer, Judicial Academy, Assam.*

The Secretary,

NEJOTI.

✓ 7. *The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official website of the Gauhati High Court and Judicial Academy, Assam immediately.*

8. *The Pvt. Secy. to Hon'ble Mr. Justice Hrishikesh Roy, Judge In-charge, Training, Gauhati High Court, Guwahati.*

9. *The Pvt. Secy. to Hon'ble Mr. Justice Manojit Bhuyan, Judge, Gauhati High Court, Guwahati.*

10. *The Pvt. Secy. to Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, Guwahati*

11. *The Pvt. Secy. to Hon'ble Director, Judicial Academy, Assam*

12. *The CA to Registrar General, Gauhati High Court, Guwahati.*

13. *Notice Board of Judicial Academy, Assam.*

(THE LIST OF OFFICERS' HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)



(N.G.DAS)

**ADMINISTRATIVE OFFICER
JUDICIAL ACADEMY, ASSAM**